

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building , 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 108/TT/2012

Date: 29.4.2013

To,
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for 2 No. of 220 KV Bays at Trivandrum under Transmission system associated with Kudankulam in Southern Region for tariff Block 2009-14

Sir,

This is with reference to your affidavit, dated 19.10.2012. It is understood that the 2 Nos. of 220 kV bays at Trivandrum were commissioned on 1.9.2011 without the corresponding 2 Nos. of 220 kV lines which were to be completed by KSEB. As per Regulation 3(12)(c) of the 2009 Tariff Regulations, PGCIL should have obtained prior approval of the Commission before putting both the bays under commercial operation. As PGCIL has not obtained the prior approval of the Commission, you may amend the petition for obtaining approval of DOCO in the instant petition.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)